NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.75/(MAH)/2010 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: Mrs. Indira Jayantilal Vikamsey & Anr.

V/s. M/s. Pla Electro Appliances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION Shrey Show Respondent Soft. 2. Dr. Drepti Muhush Adv. for potitioner potitioner

ORDER

C.P. No. 75/397-398/CLB/MB/2010

Ld. Counsel for both the sides are present.

At request of the Petitioner's side, for there being no objection from the Respondent's side, list this matter for hearing on 16th January, 2017.

sd

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 21.11.2016